### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 2164 TO BE ANSWERED ON 22<sup>nd</sup> MARCH 2022

#### **VACANCIES IN AIIMS, MANGALAGIRI**

#### 2164. SH. SUBHAS CHANDRA BOSE PILLI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether even after starting OPD services two years ago and academic session starting from 2018-19, there are still 40 per cent vacancies of faculty in AIIMS, Mangalagiri;
- (b) whether out of 831 nursing staff, only 129 are in position and there are just 16 in position of administrative staff against the sanctioned strength of 90 and there is 50 per cent vacancies in Senior Registrars, Junior Registrars and tutors;
- (c) if so, the reasons for such unacceptable staff strength in an institution like AIIMS; and
- (d) by when the Ministry is going to fill all the vacancies?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (b): In AIIMS Mangalagiri, out of sanctioned strength of 183 Faculty posts, 119 posts are filled. Out of 831 sanctioned nursing posts, 135 nursing posts are filled up and recruitment for 172 nursing posts is in final stages. In respect of administrative posts, against 31 sanctioned posts, 16 are filled. Out of 16 sanctioned posts of tutor for medical college, 10 posts are filled.

No post with nomenclature 'Senior Registrar' and 'Junior Registrar' is sanctioned for AIIMS Mangalagiri. However, a single post of registrar has been sanctioned in AIIMS Mangalagiri which is vacant.

(c) to (d): In new AIIMS, including AIIMS Mangalagiri, recruitment to various positions is done on need basis keeping in view the range of additional services and facilities added in the hospitals. The incumbency position at various AIIMS is monitored and vacancies are advertised depending on requirement. However, as high standards have to be maintained in selection, keeping in view the stature of these Institutes of National Importance, all the advertised positions could not be filled up.

Following steps have also been taken to fill up vacant posts in new AIIMS, including AIIMS Mangalagiri:

- i. Constitution of Standing Selection Committee (SSC) in each new AIIMS to facilitate expeditious filling up of vacancies.
- ii. The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- iii. Filling up of vacant faculty posts in the new AIIMS by taking serving faculty from Government Medical Colleges/Institutes on deputation basis has been allowed.
- iv. Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed. Walk-in-interview for engagement of faculty on contract basis has also been allowed.
- v. Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- vi. Visiting faculty scheme in new AIIMS has been formulated to allow national and international faculty to work in new AIIMS for teaching and academic purposes
- vii. Down-grading of the posts of Additional/Associate Professor to the level of Assistant Professor has been allowed for a fixed period by the AIIMS with the approval of their respective Institute Body.
- viii. Temporary diversion has been allowed on loan basis for faculty from one Department to another, which may be filled up on contractual appointment.
- ix. Relaxation for Scheduled Castes and Scheduled Tribes has been allowed as per Rules/Guidelines issued by DoP&T.
- x. Running advertisement with one-year validity have been allowed to expedite the recruitment of faculty after which fresh running or normal advertisement can be issued again depending upon faculty strength.
- xi. Constitution of a sub-committee of the Governing Body of new AIIMS to consider and approve recommendations of the respective Standing Selection Committee.
- xii. Centralized recruitment for nursing cadres has been introduced.